Government of India Ministry of Corporate Affairs

LOK SABHA UN-STARRED QUESTION NO. 3933 ANSWERED ON MONDAY, AUGUST 18, 2025

Surge in Registration of New Companies QUESTION

3933. Smt. Poonamben Hematbhai Maadan:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) Whether the Government has recorded a 29 per cent increase in registration of new companies in May 2025;
- (b) if so, the details thereof and the total number of active companies in the country;
- (c) the details of sector-wise classification of the above newly registered companies;
- (d) whether the surge in registration is due to an improved business environment and reduced regulatory hurdles; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.

[SHRI HARSH MALHOTRA]

a) & b) The number of companies registered in May 2024 was 16,085 while in May 2025 was 20,718 thus, there is year on year increase of 28.80% in incorporation of companies. Further, there are 19,05,469 active companies as on 30.06.2025.

- c) The sector-wise classification of newly registered companies in May 2025 is at Annexure I.
- d) & e). The Ministry of Corporate Affairs has taken a number of steps to ensure ease of doing business. The important steps are as under:
- i. Direct listing of securities by Indian public companies in permissible foreign jurisdictions has been allowed. This would boost "Brand India", increase attractiveness to growing technology sector, stimulate efficiency & growth, provide alternative source of capital and broaden investor base. The Companies (Listing of equity shares in permissible jurisdictions) Rules, 2024 were notified on 24.01.2024.
- ii. The Ministry has carried out an amendment in the Companies (Appointment and Qualification of Directors) Rules, 2014 on 16.07.2024 (effective from 01.08.2024) to address the suggestions of stakeholders for allowing additional opportunities to update their personal mobile number/email address in the KYC database.
- iii. An amendment was made to the Companies (Adjudication of Penalties) Rules, 2014 on 05.08.2024 (effective from 16.09.2024) to transition to a faceless adjudication mechanism to eliminate physical hearings for corporate default cases. This process has made it easier for Directors and Key Managerial Persons to attend the adjudication proceedings by introducing adjudication through online VC.
- iv. An amendment has been made in the Companies (Compromises, Arrangements and Amalgamations) Rules, 2016 on 09.09.2024 (effective from 17.09.2024). Pursuant to this amendment, merger of a holding company incorporated abroad with its wholly owned subsidiary incorporated in India would require approval of Central Government (delegated to Regional Directors). Prior to this amendment, such mergers required approval of the National Company Law Tribunal (NCLT).
- v. The C-PACE (Centre for Processing Accelerated Corporate Exit) (C-PACE) was made operational w.e.f. 1.05.2023 under Section 242(2) of the Companies Act, 2013 for centralized and transparent processing of

the matters related to voluntary closure of the companies. Vide notification No G.S.R. 475(E) dated 5th August 2024 the Ministry centralized the striking off of Limited Liability Partnerships (LLPs) by empowering the C-PACE for processing of e-Forms related to striking off of LLPs as well.

vi. The Central Processing Centre (CPC) was operationalized w.e.f 16.02.2024 for faster and centralized handling of various electronic eforms filed earlier with jurisdictional ROCs under Companies Act, 2013.

Sector-wise Classification of Newly Registered Companies in May 2025		
SI. No.	Sector/Economic Activity	No. of Companies
1.	Agriculture and Allied Activities	532
2.	Business Services	3,123
3.	Community, personal and Social Services	5,638
4.	Construction	1,390
5.	Electricity, Gas and Water companies	694
6.	Finance	524
7.	Insurance	4
8.	Manufacturing (Food stuffs)	582
9.	Manufacturing (Leather and products thereof)	33
10.	Manufacturing (Machinery and Equipments)	842
11.	Manufacturing (Metals and Chemicals, and products thereof)	939
12.	Manufacturing (Others)	356
13.	Manufacturing (Paper and Paper products, Publishing, printing and reproduction of recorded media)	98
14.	Manufacturing (Textiles)	272
15.	Manufacturing (Wood Products)	40
16.	Mining and Quarrying	91
17.	Real Estate and Renting	904
18.	Trading	3,451
19.	Transport, storage and Communications	1,205
	Total	20,718